

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH, (COURT-II)

113(ND)2017

CORAM:

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.02.2020**

**NAME OF THE COMPANY: Naveen Kapoor V/s. M/s. Prima Technologies
Pvt. Ltd. & Ors.**

SECTION: 230-232 of Companies Act, 2013

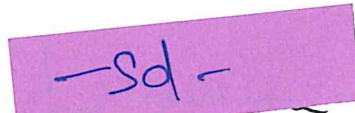
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner : Mr. Awnish Kumar, Advocate

Present for the Respondent : Mr. Varun Sharma, Advocate

ORDER

Wrongly Listed.


**(INA MALHOTRA)
Member (J)**